BENCH-I

10

Har Rusen 12

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C. P.No.501/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company		Kamlesh Kalidas Shah -Versus- Balrampur Chini Mills Ltd	1.	
Under Section		58/59		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No one is present in Court.

List the matter on 27/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)